

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/392/2023 in Company Petition IB/234/2022
NAME OF THE COMPANY	NCC Ltd
NAME OF THE PETITIONER(S)	Ooraj Energy Engineering Services (Hyderabad) Pvt Ltd
NAME OF THE RESPONDENT(S)	NCC Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Proxy Counsel Ms. Kaivalya for the Applicant.

Rejoinder has already been filed. Respondent states that she has already filed another application which is uploaded in e-portal and yet to be numbered. Matter is adjourned to 07.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)